

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.3 - IA(Co.Act)/47(AHM)2023
In
CP/29(AHM)2022

Proceedings under Section 213,241-242 of Co.Act,2013

IN THE MATTER OF:

Lalitkumar Periwal

.....Applicant

V/s

Dynamic Microlink Pvt Ltd & Ors

.....Respondents

Order delivered on: 14/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Vinit Nagar, PCS for Mr. Dhiren R. Dave, Advocate

For the Respondent

: None

ORDER

Mr. Vinit Nagar, PCS appeared for Mr. Dhiren R. Dave, Advocate, He submits that due to technical glitch, the main Counsel could not join the proceedings. Hence, requested for some other date.

List the matter on 27.09.2023.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)

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